

Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the names of districts in Madhya Pradesh where Employment Assurance Scheme is in operation;

(b) the number of districts which are likely to be included in this scheme during 1997-98; and

(c) the amount of grant provided for this purpose during 1996-97 ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) The Employment Assurance Scheme is in operation of the following districts of Madhya Pradesh :-

Balaghat, Baster (Jagdalpur), Betul, Bind Bilaspur, Chhatarpur, Chhindwara, Damoh, Dewas, Dhar, Durg, Guna, Hoshangabad, Indore, Jabalpur, Jhabua, Khandwa, Khargaon, Mandla, Mandsaur, Narsimpur, Panna, Rajgarh, Raipur, Raisen, Rajgarh, Rajnandgaon, Ratlam, Rewa, Sagar, Sarguja, Satana, Sehore, Seoni, Shahdol, Shajapur, Shivpuri, Sidhi, Tikamgarh, Ujjain and Vidisha.

(b) All the remaining blocks and districts of Madhya Pradesh will be included in this scheme during 1997-98.

(c) Funds amounting to Rs. 18804.90 lakhs have been released for this purpose till date during 1996-97.

[English]

Audit of Rural Employment Fund

3782. SHRI JAYANTA BHATTACHARYA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of the directions issued by the Union Government to the different State Governments regarding the Audit of Rural Development Funds in Panchayat Samitis and Zila Parishads;

(b) whether the Government of West Bengal have audited the accounts in the different Zila Parishads and Panchayat Samitis for the last 19 years in West Bengal;

(c) if so, the details thereof; and

(d) the number of Panchayat Samitis and Zila Parishads have completed Audit upto December, 1996 ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Diversion of Petrol

3783. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state:

(a) whether a large quantity of Petroleum products bound for Mahe (Pondicherry State) are being diverted to some petrol/diesel tanks in Calicut and Canannore districts of Kerala;

(b) if so, the action taken by the Government in this regard;

(c) whether any culprits had been apprehended by the authorities in the past; and

(d) if so, the punishment given to these culprits under the law ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T. R. BAALU): (a) No, Sir. No diversion of petroleum products bound for Mahe, to Kerala has been reported.

(b) to (d) Do not arise.

Dutch Aided Schemes for Drinking Water and Sanitation

3784. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of the Dutch aided schemes under consideration for drinking water and sanitation in Uttar Pradesh; and

(b) the time by which these schemes are likely to be accorded approval ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) A project costing Rs. 2192 lakh is under consideration of the Dutch Government to provide Rural Water Supply in problem villages of Varanasi, Rae Bareilly and Allahabad districts.

(b) No time frame has been indicated by the Dutch Government to accord approval of the schemes.

Petroleum Refinery

3785. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Indian Energy Corporation Limited (Encon) has come forward to set up 100 per cent Export-Oriented Petroleum Refinery Project in Andhra Pradesh,

(b) if so, whether it has also plans to set up a 650 MW power plant as a part of the project;

(c) if so, whether any final decision has been taken in this regard; and

(d) if so, the installed capacity to refine crude oil?

THE MINISTER OF STATE IN THE MINISTRY OF